

breaking was completed by MSTC in December, 1978 —

(c) and (d). No import ceiling had been specified for 1978-79 nor is it proposed to specify such a ceiling for 1979-80. MSTC has been instructed to import the maximum number of old ships for scrapping keeping in view their price, the internal demand for scrap, the capacity of the existing ports and development of ship breaking facilities in new ports.

**Re-Organisation of Coal India Limited**

\*1031. SHRI SHANKERSINGHJI VAGHELA:  
DR. BIJOY MONDAL:

Will the Minister of ENERGY be pleased to state:

(a) whether Government of India propose to re-organise the present set up of Coal India Limited and its subsidiaries; and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) Does not arise.

**Appointment of New Director General of A.I.R.**

\*1033. SHRI SAUGATA ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the appointment of the new Director General of A.I.R. has created dissatisfaction among different service organisations of A.I.R. as reported in several newspapers; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The different service Associations of A.I.R. have expressed conflicting views on the appointment of the Secretary, Ministry of Information and Broadcasting as Director General of A.I.R. in addition to his own duties, with effect from 1st April, 1979. The arrangement is purely temporary and a decision regarding appointment of a regular incumbent to the post will be taken soon.

**Projects Approved for Extending Electricity to New Villages in Orissa**

\*1034. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) whether the Rural Electrification Corporation has approved another Rs. 48 crores for Rural Electrification in the country; and

(b) if so, the details regarding the new projects approved to extend electricity to the new villages in Orissa under the Scheme?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Recently the Rural Electrification Corporation sanctioned 145 rural electrification projects of the various State Electricity Boards for a total loan assistance of Rs. 43.98 crores. During this period the Corporation also approved additional loan assistance amounting to Rs. 5.13 crores in respect of 28 on-going projects which had been approved earlier.

(b) The 145 new rural electrification projects include 18 rural electrification projects involving a loan assistance of Rs. 5.77 crores of Orissa. The details of these Schemes are shown in the statement.